RAJYA SABHA

Thursday, the 20th March, 1969|the 29th Phalguna, 1890 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

MEMBER SWORN

Shri M. Anandam (Andhra Pradesh)

ORAL ANSWERS TO QUESTIONS

सुष्टान के साथ व्यापार

"577. श्री निरंता वर्षाः क्या वैदे-शिक व्यागर तथा पूर्ति मंत्री यह बताने की क्रमाकरेंगे कि.

- (क) पिछले वर्गसूडान के साथ कमशः किनने-कितने रुग्ये का निर्यात तथा ग्रायात व्यापार हुग्रा ;
- (ख) क्या यह सच है कि ,सूडान ने भारत से जूट-माल को खरीद में कभी कर दी है और अब यह माल पाकिस्तान से खरीदता है; और
- (ग) हमारे जुट-माल के भाव पाकिस्तान की अपेक्षा अधिक होने के क्या कारण है ?

†[TRADE WITH SUDAN

*577. SHRI NIRANJAN VARMA: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

- (a) the value of export and import trade respectively with Sudan in terms of rupees during the last year;
- (b) whether it is a fact that Sudan has reduced the quantum of Jute goods purchase from India and now

purchases these goods from Pakistan; and

(c) what are the reasons of our rates of Jute Goods being higher than those of Pakistan?]

वैदेशिक व्यापार तथा पूर्ति मंत्रालय में उनमंत्री (वोघरो राम सेवक): (क) वर्ष 1967-68 में सूडान को भारत से 20.7 करोड़ रुपये के निर्यात तथा सूडान से 11.7 करोड़ रुपये के स्नायात किये गये।

(ख) जी नहीं।

(ग) कारण यह है:---

वर्ष 1968-69 की पटसन की फसल खराब हो जाने के फलस्वरुप कच्चे माल की कमी हो गई श्रौर कच्चे पटसन तथा पटसन के माल के मूल्यों मे श्रसाथारण वृद्धि हो गयी। इस से हमारे पटसन के माल के उत्पादन में योजनाबद्ध कमी करना श्रनिवार्य हो गया ताकि उत्पादन पटसन रेशे की प्राप्यता के श्रनुरुप हो। पटसन के पाकिस्तानी निर्यातकों को 30 प्र0 श० बोनस वाउचर की सुविधा प्राप्त है जिस से श्रपेक्षाकृत कम मूल्यों पर माल बेचने पर भी उन्हें लाभ रहता है। इसके श्रतिरिक्त उन्हें पाकिस्तान में ही पर्याप्त मात्रा में बेहत्तर किस्म का पटसन सुलभ है।

DEPUTY MINISTER †[THE THE MINISTRY OF TRADE AND SUPPLY (CHOW-DHARY RAMSEWAK): (a) In 1967-68 India's exports to Sudan were Rs. 20.7 crores and imports from Sudan were Rs. 11.7 crores.

- (b) No, Sir.
- (c) the reasons are:

15,5

The failure of the 1968-69 jute crop resulted in a shortage of raw material and an abnormal

216 RS-1.

^{†[]} English translation.

rise in the prices of raw jute and jute goods. This also necessitated a planned reduction in our jute goods production, so as to relate production to availability of jute fibre. Pakistani exporters of jute enjoy 30 per cent Bonus Voucher benefits, which enables them to offer lower rates and still have a profit. In addition they have access to better grades of jute within Pakistan itself in adequate quantities.]

श्री निरंजन वर्माः क्या श्रीमान यह बताने का कष्ट करेंगे कि जिस प्रकार पाकिस्तान वालों ने 30 पितशत लाग देने के कारण अपने माल को हिन्दुस्तान के मुकाबले में ग्रधिक खपाने का यत्न किया, क्यो भारत सरकार इस प्रकार की कोई कार्यवाही नहीं कर सकती जिसके कारण हमारा एक्सपोर्ट ग्रधिक से ग्रधिक हो? इसके ग्रतिरिक्त क्या दूसरा कारण यह नहीं है — कम फसल हुई यह तो सही है — कि ग्रपने यहां बंगाल में जहां पटसन ग्रधिक होता है वहां पर भी घराव ग्रादि के कारण मिलों पर प्रभाव पड़ा है ग्रीर उद्योगरितयों ने इस तरफ कुछ कम ध्यान देना शुरू कर दिया है जिसके कारण यह सब हुग्रा?

श्री बी० ग्रार० भगत : बोनस वाउचर जो पाकिस्तान में नियति करने वाले व्यापारियों को दिया जाता है उस से उनको सुविधा तो जरुर है एक्सपोर्ट करने मे, मगर माननोय सदस्य यदि इस चीज के हर पहलू को देखेंगे, तो पाएंगे कि ग्रगर हम इस तरह का बोनस वाउचर दें, तो एक तरफ तो विदेशी मद्रा हम ऋजित करेंगे, दूसरी तरफ 30 परसेंट चला जायगा तो व्यापारियों को तो फायदा होगा, वे दूसरी चीजें भी इम्पोर्ट करेंगे, लेकिन देश को विदेश मुद्रा में कोई फायदा नही होगा, नुकसान होगा। इसलिए यह जानते हुए भी कि पाकिस्तान यह कर रहा है, हम बोनस वाउचर नहीं देना चाहते, दूसरी सुविधाएं हम दे

रहे हैं। हम चाहते हैं कि मिलों की प्रोड-क्टिविटी बढ़े, स्रभी हमने एक्सपोर्ट की जो छट दी है बजट में उस से फायदा हो, उनको फायदा भी हो और हमारा जूट का माल बाहर बिके और विदेशी मुद्रा के अर्जन में भी कमी नहीं।

दूसरा ग्रंश उनके सवाल का यह था कि जूट का उत्पादन जैसा ईस्ट पाकिस्तान का है वैसा हम क्यों नहीं कर सकते। हम कोशिश कर रहे हैं कि जूट के उत्पादन में वृद्धि करें, उसकी क्वालिटी बढ़ाएं। हमें इसमें मुस्तैदी के साथ ग्रागे बढ़ना है।

श्री निरंजन वर्मा: क्या श्रीमान् यह बतलाने का कष्ट करेगे कि ग्रंपने यहां से वारदाना जो संसार में जा रहा था उसकी खपत तो संसार के क्षेत्र में कम होती चली जा रही है श्रीर उसका स्थान कमशः पाकिस्तान लेता चला जा रहा है, तो क्या कोई ग्राप ऐसा हल सुझाएंगे जिसके कारण पाकिस्तान की जगह ग्रंपना एक्सपोर्ट हम बढ़ा सके ग्रीर पाकिस्तान जो ग्रंविध रूप में बाजारों में कब्जा करता चला जा रहा है वह न कर पाए ?

श्री बी॰ श्रार॰ भगत : यह सवाल तो सूडान का था, सूडान में तो हमरा निर्यात बढ़ रहा है, घट नहीं रहा है।

जहां तक सारी दुनिया का सवाल है,
माननीय सदस्य सही कहते है। पाकिस्तान को
जो सुविधाए हैं अच्छे कच्चे माल की, सस्ते
माल की और बोनस वाउचर वगैरह की
उसके कारण यह स्थिति है। मगर हम भी
एक्सपोर्ट को बढ़ाने के उपाय कर रहे है।
इंडस्ट्रीज में नई टेक्नीक को ले रहे है, जैसे कारपेट
बैंकिंग को काफी बढ़ा रहे हैं और इस मामले
में हमारा सतत प्रयत्न है कि पाकिस्तान से
जो कम्पीटीशन हो रहा है उसको पार कर
अपने निर्यात को बढ़ाए इस कोशिश में हम
लगे हैंए हैं।

SHRI DALPAT SINGH: What are the principal jute goods exported by us, and has it come to the notice of the Minister that Pakistan is expected to convert 70 per cent of its jute towards hessian or jute cloth?

SHRI B. R. BHAGAT: This is a question about Sudan, not a global thing.

MR. CHAIRMAN: You confine yourself to the question.

SHRI DALPAT SINGH: What steps Government intends to take so that our jute goods may compete in the foreign markets with Pakistan?

SHRI B. R. BHAGAT: This is again a larger question not concerned with Sudan. But if the hon, Member is anxious, I can say that mainly we have gone into broad looms and production of carpet backing where our technical superiority may have an advantage over them. It is true that in the traditional cloth, even in hessian, Pakistan competition is becoming stiffer, but we are trying to get over it by going over to the new production and new technique.

SHRI B. D. KHOBARAGADE: would like to know from the hon. Minister whether it is a fact that the percentage of jute exports from India as compared to jute exports from the world has gone down and whether it is a fact that it is due to the high excise duty imposed on jute goods in this country; if so, whether relief would be given to the jute industry. Secondly, I would like to know from the hon. Minister whether any efforts are being made to grow jute in other parts of the country. I understand that if such efforts ore made, jute can be grown in other parts of the country also.

SHRI B. R. BHAGAT: It is true that Pakistan's jute export is rising and it has gone up fast and we are facing competition, but we are trying to maintain our exports also. As for jute growing, I crave your indul-

gence, Sir. This question relates to export to Sudan. I am asked to answer a general question.

SHRI B. D. KHOBARAGADE: Sir, I seek your protection. Part (c) of the question refers to competitive prices also. "What are the reasons of our ares of Jute Goods being higher than those of Pakistan?" It is a general question. It does not refer to Sudan only.

SHRI B. R. BHAGAT: This question relates to Sudan and there the cost of production comes in...

SHRI B. D. KHOBARAGADE: Part (c) is a general question.

MR. CHAIRMAN: What are the reasons for the prices of our tute goods being higher than those of Pakistan?

SHRI B. R. BHAGAT: As I explained, there are two or three elements in the cost of production. The most important element is the price of raw jute and the quality. It is true that Pakistan jute is not only better in quality but also the price of raw jute in Pakistan is much than that of raw jute in India. And to make it up, we have to go in for those items of production in which the technical superiority has a larger play. For example, in carpet backing, with the new technique that we have developed, we are able to export and maintain our lead in exports; but in the traditional items like sacking or hessian, Pakistan nas an advantage mainly because its cost of production is lower than ours and therefore they are making big headway in those items of exports. And it is a constant struggle where we have to improve our techniques and quality and lessen the cost of production, if we want to maintain the lead in exports.

SHRI K. SUNDARAM: In the capital of the Sudan, we had a show-room that has been removed to a far-off place and in the place where

we had a business centre, the Pakistanis are having their showroom now. Has that anything to do with the increasing trade?

SHRI B. R. BHAGAT: No, Sir. Our jute export or other trade is increasing with the Sudan. As for the showroom, I do not have the information; I will try to find out.

EXTRADITION OF DR. DHARMA TEJA

*578. DR. BHAT MAHAVIR†:

SARDAR RAM SINGH:

SARDAR NARINDAR SINGH

BRAR:

SHRI N. R. MUNISWAMY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the stage at which the extradition proceedings against Dr. Dharma Teja stand at present; and
- (b) when do Government expert to bring him back to India?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):
(a) and (b) Our request for the extradition of Dr. Dharma Teja and his wife is before the Supreme Court of Costa Rica. The advisory opinion of the Supreme Court of Costa Rica is awaited. Efforts are being made to have the action expedited. Arrangements for the extradition of Dr. Teja and his wife will be made as soon as the agreement of the Costa Rican Government is obtained.

DR. BHAI MAHAVIR: May I know, since

MR. CHAIRMAN: There are names of four Members here.

श्री राजनारायण : श्रीमन् मैं जानना चाहता हू कि ये नाम कहा मे ब्राते हैं। क्या वे डाक से ब्राते हैं?

The question was actually asked on the floor of the House by Dr. Bhai Mahavir. MR. CHAIRMAN: They give notice. What can I do?

श्री राजन रायण :-मगर ग्राप भी तो कुछ नोट करते हैं। उसमे हमारा नाम क्यों पीछे पड़ता है ?

MR. CHAIRMAN: The names that are there I must call; afterwards if there is time, I will call others.

DR. BHAI MAHAVIR: This case is pending before the Supreme Court of Costa Rica; the last report that I have been able to find is dated December 17, so that three months have passed and there seems to have been little progress or in any case, no progress that we know of. I would like to know, firstly, how long the case is likely to last. Secondly, is it a fact that Dr. Dharma Teja has been raising flimsy objections? For example, he is stated to have said that the case should have been argued in Hindi, merely to cause delay. Similarly, he is reported to be carrying on propaganda for which we are having to send delegations to counter that propaganda, I would like to know from the Minister, firstly, how much is due from him by way of what he has defrauded the country, how much has been realised by way of attachment of his property, how much has been spent on the case which the Government of India has had to fight against him...

श्री राजनारायण : क्या प्रापोगंडा करता है।

DR. BHAI MAHAVIR: That he is being politically exploited, that this is a political persecution for which the Government of India is asking for his extradition.

I want to know how much has the Government of India realised from the sale of this attached property, how much was actually to be realised what has been spent on the cases